

ORISSA HIGH COURT**FILING REPORT AS ON :03/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0004950/2023	NIROJ BANCHHOR VS STATE OF ODISHA	RAJJEET ROY VS	BOLANGIR SADAR /115 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0000447/2013
2	BLAPL/0004951/2023	SARAT KUMAR SAMANTRAY VS STATE OF ODISHA	SUDARSAN BEHERA VS	RANPUR /177 /2013 A.S.J (WOMENS COURT), NAYAGARH(Nayagarh) ST/0000067/2022
3	BLAPL/0004952/2023	VINAYA KUMAR UPADHYAYA VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /90 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000085/2022
4	BLAPL/0004953/2023	SAMBIT KUMAR PANDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SAHADEV KHUNTA /131 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000270/2023
5	BLAPL/0004954/2023	KABIRAJ THELA VS STATE OF ODISHA	KEDARNATH PARIDA VS	BALLIGUDA /192 /2022 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) ST/0000028/2023
6	BLAPL/0004955/2023	CHANDRA KHILLA VS STATE OF ODISHA	MAMATA MISHRA VS	CHITRAKONDA /59 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000079/2022
7	BLAPL/0004956/2023	MAHENDRA TANDIA VS STATE OF ODISHA	SWARAJ PATEL VS	BHASMA /59 /2023 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000090/2023
8	BLAPL/0004957/2023	MANA @ MANU MUNDA VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	HARICHANDANPUR /87 /2021 DISTRICT & SESSIONS JUDGE,KEONJHAR(Kendujhar) ST/0000057/2021
9	BLAPL/0004958/2023	VANDALAM MONGU VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /57 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000070/2022
10	BLAPL/0004959/2023	PATYADU KARNA DORA VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 A.D.J. SALIPUR(Cuttack) 2(A)CC/0000002/2023
11	BLAPL/0004960/2023	RAMAMANASA DEBABRATA MALIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /131 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000270/2023

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12	BLAPL/0004961/2023	TRINATH SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000008/2023
13	BLAPL/0004962/2023	BULU @ TUSHAR KUMAR BISWAL VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /658 /2022 A.D.J.,DHENKANAL(Dhenkanal) CT/0000088/2023
14	BLAPL/0004963/2023	RAM @ TARUN NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA (1) VS	KHARIAR /324 /2021 DIST.& SESSIONS JUDGE,NAWAPARA(Nuapada) ST/0000011/2022
15	BLAPL/0004964/2023	AMULYA NAIK VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	ANGUL TOWN /234 /2008 C.J.M.,ANGUL(Anugul) CT/0000006/2009
16	BLAPL/0004965/2023	BIRENDRA KULDEEP @ NAVIN VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	KORAPUT SADAR /27 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000167/2023
17	BLAPL/0004966/2023	BHUBAN @ BHUBANESWAR BUDA VS STATE OF ODISHA	S.S.RAY (2) VS	TAISARA /256 /2022 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh) GR/0001902/2022
18	BLAPL/0004967/2023	JITU DASH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /72 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000298/2023
19	BLAPL/0004968/2023	CHEPAN MUKHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KEONJHAR TOWN /185 /2022 ADHOC ADDL DISTRICT AND SESSIONS JUDGE (FTSC), KEONJHAR(Kendujhar) Spl/0000056/2023
20	BLAPL/0004969/2023	ANKIT NAYAK VS STATE OF ODISHA	KUMAR KASHYAP VS	SAHADEV KHUNTA /131 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000270/2023
21	BLAPL/0004970/2023	BRAHMANANDA SETHY VS STATE OF ODISHA	PARSURAM DAS VS	CDA-II /66 /2022 J.M.F.C,CUTTACK(Cuttack) GR/0000708/2022
22	BLAPL/0004971/2023	DAKTAR @ SHESADEV BAGARTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /139 /2022 () //
23	BLAPL/0004972/2023	KUNA NAIK	ARJEET MISHRA	TALCHER TOWN /935 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004973/2023	SARAT KAKARIA	PANCHANAN PANIGRAHI	CHANDILI /93 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004974/2023	MANTU @ PRAVAT DAS	DALIRANI BEHURAY	BERHAMPUR /2 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004975/2023	BALARAM RAULA	JYOTIRMAYA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004976/2023	PURNA CHANDRA SETHI @ NANDA @ GEDU	JYOTIRMAYA SAHOO	BAGHAMARI /55 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004977/2023	CHARITRA KHARA	MANORANJAN PADHY	DASMANTAPUR /58 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004978/2023	BARUN MANDAL	LAMBODOR ACHARI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004979/2023	NITYANANDA DIGAL	NIRANJAN PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004980/2023	DHANESWAR JENA	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004981/2023	PRATAP KUMAR JENA @ PRATAP JENA	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004982/2023	JOSEPH PANI @ TULU	TUKUNA KUMAR MISHRA	ADVA /14 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004983/2023	TUTU @ GYANARANJAN BARIK	AMULYA RATNA PANDA	NILGIRI /84 /2023
		VS	VS	()

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35	BLAPL/0004984/2023	STATE OF ODISHA JOSEPH PANI @ TULU VS	TUKUNA KUMAR MISHRA VS	// ADVA /10 /2021 ()
36	BLAPL/0004985/2023	STATE OF ODISHA KARTIKA BEHERA VS	SAMVIT MOHANTY VS	// BALIKUDA /37 /2023 ()
37	BLAPL/0004986/2023	STATE OF ODISHA ABINASH DASH VS	ADITI HOTA VS	// / /0 ()
38	BLAPL/0004987/2023	STATE OF ODISHA PURNA BAIJALI VS	ANANTA NARAYAN PATTANAYAK VS	// PADWA /47 /2020 ()
39	BLAPL/0004988/2023	STATE OF ODISHA DHANESWAR BHOLA VS	SARAT CHANDRA MEKAP VS	// JANKIA P.S. /114 /2023 ()
40	BLAPL/0004989/2023	STATE OF ODISHA GAJENDRA BISI VS	SWETLANA DAS VS	// GOCHHAPADA /31 /2021 ()
41	BLAPL/0004990/2023	STATE OF ODISHA NARASINGHA HARIJAN VS	AMULYA RATNA PANDA VS	// JEYPORE SADAR /250 /2022 ()
42	BLAPL/0004991/2023	STATE OF ODISHA SAMEER BISWAL VS	BIJAYA KUMAR RAGADA VS	// DHANUPALI /127 /2023 ()
43	BLAPL/0004992/2023	STATE OF ODISHA BISWAJIT SEN VS	SHRADHANJALI SAHOO VS	// JALESWAR /160 /2023 ()
44	BLAPL/0004993/2023	STATE OF ODISHA SUJIT KUMAR PRASAD VS	AMULYA RATNA PANDA VS	// / /0 ()
45	BLAPL/0004994/2023	STATE OF ODISHA TRINATH KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	// NANDAPUR /66 /2022 () //

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46	BLAPL/0004995/2023	SANGEETA MINYAKA VS STATE OF ODISHA	MANORANJAN PADHY VS	LAXMIPUR /92 /2022 () //
47	BLAPL/0004996/2023	PAPU @ AJIT JENA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	PURIGHAT /159 /2018 () //
48	BLAPL/0004997/2023	SAPAN MANDAL VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /181 /2023 () //
49	BLAPL/0004998/2023	LALIT DIGAL VS STATE OF ODISHA	BHABANI SANKAR DAS VS	K.NUAGOAN /73 /2020 () //
50	BLAPL/0004999/2023	ABUL HASNAIN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	LEPHRIPADA /190 /2022 () //
51	BLAPL/0005000/2023	RAJIV MINZ VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /358 /2022 () //
52	BLAPL/0005001/2023	BISWANATH BISWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	BALIANTA P.S. /241 /2022 () //
53	BLAPL/0005002/2023	AWAZ MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /139 /2022 () //
54	BLAPL/0005003/2023	JAGADISH PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	KULABIRA /60 /2023 () //
55	BLAPL/0005004/2023	NEKURI @ BALAKRUSHNA NAIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /396 /2022 () //
56	BLAPL/0005005/2023	PADMALOCHAN RANA VS STATE OF ODISHA	SOUGAT DASH VS	BAISINGA /326 /2022 () //
57	BLAPL/0005006/2023	JAGANNATH ACHARY	AMLAN SHAKTI PAUL	INFOCITY PS /351 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0005007/2023	BIMAL KUMAR DAS	JAJATI KISHORE MOHANTY	GUDARI /42 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0005008/2023	SASHIKANTA BEHERA	CHANDAN SAMANTARAY	SORO /225 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0005009/2023	KAMU KHEMUNDU@ KHEMUDU	ABHAS MOHANTY	CHITRAKONDA /145 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0005010/2023	SUDHIR KANTA SAMAL @ SUDHENDRA KUMAR SAMAL	KASH BHUYAN	NAYAPALLI P.S. /657 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0005011/2023	SOUMYA RANJAN SAHOO	PRASANTA KUMAR NANDA	BHARATPUR PS /149 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0005012/2023	NAJMUL HASAN	BIJAYA KUMAR BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0005013/2023	SUNIL @ UGRESAN SAMAL	BHARAT BHUSAN ROURTRAY	TALCHER TOWN /240 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	CMAPL/0000355/2023	BURUDI KANTAMA	ADV.	//
		VS	VS	()
		PEDALU BANKULU		//
66	CMAPL/0000356/2023	SRIHARI MOHANTA	ADV.	//
		VS	VS	()
		THE REGIONAL MANAGER, THE STATE BANK OF INDIA, TAKATPUR		//
67	CMAPL/0000357/2023	M.LOKANADHAM@M.LOKANATH	PRASANTA KUMAR SATAPATHY	//
		VS	VS	()
		STATE OF ODISHA		//
68	CMAPL/0000358/2023	ANTIMA DAS	adv.	//
		VS	VS	()

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69	CMP/0000508/2023	MARUTI ESTATE INDIA PVT. LTD., KHORDA AJAYA LENKA VS	GOPINATH SETHI VS	// // ()
70	CMP/0000509/2023	MADHUSUDAN MUDULI JASODA MAHARANA VS	ABHILASH MISHRA VS	// // ()
71	CMP/0000510/2023	THE EXECUTIVE OFFICER, SONEPUR ARAKHITA JENA VS	AJIT KUMAR TRIPATHY VS	// // ()
72	CMP/0000511/2023	LAXMIDHAR SWAIN ASHOK KUMAR DASH VS	BIBEKANANDA BHUYAN VS	// // ()
73	CMP/0000512/2023	SASHANK SEKHAR DASH M/S. CIMECH DEVELOPERS PVT. LTD., CUTTACK VS	SUBIR PALIT VS	// // ()
74	CMP/0000513/2023	M/S. HIRAKUD INDUSTRIAL WORKS LTD., SAMBALPUR PRATIVA MANJARI DEVI VS	SUSANTA KUMAR DASH VS	// // ()
75	CONTC/0003067/2023	PADMA MANJARI DEVI ANANTA KUMAR DAS VS	ADV VS	// // ()
76	CONTC/0003068/2023	BRANCH MANAGER, PUNJAB NATIONAL BANK CHHATRAPADA CHHAKA BRANCH, JAJPUR NABAGHAN SAHOO VS	SAROJ KUMAR MISHRA VS	// // ()
77	CONTC/0003069/2023	ASWATHY S, SECY., S AND ME DEPT. SANJAYA KESHARI MOHAPATRA VS	ADV. VS	// // ()
78	CONTC/0003070/2023	SMRUTI PRAGYAN PRIYADARSHINI, TAHASILDAR, NIMAPARA, PURI NATIONAL INSTITUTE OF SCIENCE EDUCATION AND RESEARCH EMPLOYEES ASSOCIATION VS		// // ()
79	CONTC/0003071/2023	PRO ALAGAR SRINIVASAN, DIRECTOR, N.I.S.R., BBSR MANORANJAN RAY VS	SOUMYA MISHRA VS	// // ()
		OMM PRAKSH SINGH, CHAIRMAN CUM M.D., MAHANADI COAL FIELD LTD., SAMBALPUR		//

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80	CONTC/0003072/2023	MATAJI JENA VS SHYAMBHOKTA MISHRA, O.A.S.	JYOTSNARANI RATH VS	// 0 //
81	CONTC/0003073/2023	SMRUTI RANJAN RAJGURU VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
82	CONTC/0003074/2023	TAPAS KUMAR PATI VS SATYABRATA SAHU, I.A.S.	BHABANI SANKAR TRIPATHY 1 VS	// 0 //
83	CONTC/0003075/2023	LAXMIPRIYA SETHI VS ER.MANORANJAN MISHRA, ENGINEER IN CHIEF CUM SECY., WORKS DEPT.	ADV VS	// 0 //
84	CONTC/0003076/2023	DASARATHI NAYAK VS LAGNJIT BEHERA, TAHASILDAR, BHAPUR, NAYAGARH	PRAKASH KUMAR MISHRA VS	// 0 //
85	CONTC/0003077/2023	GAYADHAR PARIDA VS ADITYA PRASAD PADHI, I.A.S.	PRAKASH KUMAR MISHRA VS	// 0 //
86	CONTC/0003078/2023	GHANASHYAM DAS VS G.MATHIVATHAN,IAS	ADV. VS	// 0 //
87	CONTC/0003079/2023	SANTOSH KUMAR PATTANAİK VS ASWASTHY S., I.A.S.	KRISHNA CHANDRA SAHU VS	// 0 //
88	CONTC/0003080/2023	SITARAM DAKUA VS BHASKAR JYOTI SARMA,SECY. SOCIAL SECURITY, AND EMPOWERMENT DEPT.	SANDHYARANI PANI VS	// 0 //
89	CONTC/0003081/2023	GOURAHARI KUNDA VS DHARITRI MISHRA, G.M., ORISSA STATE AGRICULTURE AND MARKETING BOARD, BBSR	SUBHASREE MOHANTY VS	// 0 //
90	CONTC/0003082/2023	BADRI NARAYAN ROURAY VS VISHAL KUMAR DEV, IAS	ADV. VS	// 0 //
91	CONTC/0003083/2023	PRAVAT KUMAR SAHOO	ADV.	//

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		VS	VS	0
		ASWATHY S, IAS		//
92	CONTC/0003084/2023	ISWAR PRASAD NANDA	ADV.	//
		VS	VS	0
		BISHNUPADA SETHY, IAS		//
93	CONTC/0003085/2023	BIPIN BIHARI PANDA	ADV.	//
		VS	VS	0
		BISHNUPADA SETHY, IAS		//
94	CONTC/0003086/2023	PATITA PABAN PANDA	ADV.	//
		VS	VS	0
		BISHNUPADA SETHY, IAS		//
95	CONTC/0003087/2023	PRAFULLA KUMAR JENA	ADV.	//
		VS	VS	0
		BISHNUPADA SETHY, IAS		//
96	CONTC/0003088/2023	BRUNDABAN NAIK	ADV	//
		VS	VS	0
		ANU GARAG, I.A.S.		//
97	CONTC/0003089/2023	SACHIDANANDA KHANDANGA	ADV	//
		VS	VS	0
		AKRURA BARIK, DISTRICT EDUCATION OFFICER, KHORDHA		//
98	CONTC/0003090/2023	SURESH CHANDRA PRADHAN	GYANA RANJAN NAYAK	//
		VS	VS	0
		KAMALESH MAHANTA, SPL. LAO (MIP), JAGATSINGHPUR		//
99	CONTC/0003091/2023	RANJAN KUMAR PARIDA	ADV.	//
		VS	VS	0
		GYANARANJAN MOHAPATRA, COMMANDANT, HOME GUARDS, DHENKANAL		//
100	CONTC/0003092/2023	MANORAMA NAYAK	ADV.	//
		VS	VS	0
		ASWATHY S, IAS		//
101	CONTC/0003093/2023	CHINTAMANI DASH	ADV.	//
		VS	VS	0
		BISHNUPADA SETHY, I.A.S.		//
102	CONTC/0003094/2023	JYOTSHNA KUMARI MOHANTY	ADV.	//
		VS	VS	0

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103	CONTC/0003095/2023	A. ASWATHYS, IAS SWARNALATA BARIK VS	SUKANTA KUMAR NAYAK VS	// // ()
104	CONTC/0003096/2023	SUSANTA KUMAR SUTAR, TAHASILDAR, CHANDBALI, BHADRAK KARTIKESWAR MAJHI VS	ADV. VS	// // ()
105	CONTC/0003097/2023	ANU GARG, IAS SRIDHAR BARIK VS	ADV. VS	// // ()
106	CONTC/0003098/2023	DR. ARABINDA KUMAR PADHEE, IAS LILY NAYAK VS	ADV. VS	// // ()
107	CONTC/0003099/2023	SAMARTH VERMA, COLLECTOR CUM DIST.MAGISTRATE, PURI SHANTI LATA SAHOO VS	INDRAMANI SAHOO VS	// // ()
108	CONTC/0003100/2023	SUSIL KUMAR LOHANI, I.A.S. SIDHANTA MALLIK VS	ADV VS	// // ()
109	CONTC/0003101/2023	UMASANKAR MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, BERHAMPUR MANAS RANJAN DEHURI VS	ADV VS	// // ()
110	CONTC/0003102/2023	BISHNU CHARAN SUTAR, DISTRICT EDUCATION OFFICER, BALASORE BALAYA KUMAR JENA VS	ADV VS	// // ()
111	CONTC/0003103/2023	BISHNU CHARAN SUTAR, DISTRICT EDUCATION OFFICER, BALASORE MANAS KUMAR SATPATHY VS	ADV VS	// // ()
112	CONTC/0003104/2023	MITRABHANU KACHHAP, DISTRICT EDUCATION OFFICER, BARGARH SATYA SANKAR SAHOO VS	ADV. VS	// // ()
113	CONTC/0003105/2023	PURNA CHANDRA SETHI, DISTRICT EDUCATION OFFICER, KEONJHAR SATYAM PRADHAN VS	ADV. VS	// // ()
		MITRABHANU KACHHAP, DISTRICT EDUCATION OFFICER, BARGARH		//

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114	CONTC/0003106/2023	ASHISH KUMAR PUROHIT VS	ADV VS	// ()
115	CONTC/0003107/2023	MITRABHANU KACHHAP, DISTRICT EDUCATION OFFICER, BARGARH ANANDA CHANDRA GUPTA VS	ADV. VS	// // ()
116	CONTC/0003108/2023	SAROJ KUMAR MISHRA, C.D.M.O., SUNDARGARH PRANAB KUMAR SING VS	ADV VS	// // ()
117	CONTC/0003109/2023	BISHNU CHARAN SUTAR, DISTRICT EDUCATION OFFICER, BALASORE ABHAY KUMAR KHILAR VS	ADV VS	// // ()
118	CONTC/0003110/2023	BISHNU CHARAN SUTAR, DISTRICT EDUCATION OFFICER, BALASORE JHANAMANI SOREN VS	ADV. VS	// // ()
119	CRLA/0000499/2023	NABA KISHORE GIRI, DISTRICT EDUCATION OFFICER, MAYURBHANJ PRAMOD KUMAR MALLIK@PRAMOD MALLIK VS	SIDHARTHA DAS VS	// BARGARH /166 /2023 DIST.AND SESSIONS JUDGE,BARGARH(Bargarh)
120	CRLA/0000500/2023	STATE OF ODISHA SURESH SAHU VS	JIBANANANDA MOHANTY VS	Spl/0000026/2023 KOREI /237 /2019 ()
121	CRLA/0000501/2023	STATE OF ODISHA BIRENDRA NAYAK VS	RITA SINGH VS	// PURIGHAT /65 /2021 ()
122	CRLA/0000502/2023	STATE OF ODISHA UPENDRA MOHANTA @ CHHUTU BABULU VS	ABHISHEK DASH VS	// BAISINGA /84 /2011 ()
123	CRLA/0000503/2023	STATE OF ODISHA JOGENDRA KUMAR BEHERA VS	JYOTI RANJAN DEO VS	// // / /0 ()
124	CRLA/0000504/2023	STATE OF ODISHA SARATA KUMAR DASH VS	DEBASIS TRIPATHY VS	// BHUBANESWAR VIGILANCE /3 /2015 ()
125	CRLA/0000505/2023	STATE OF ODISHA(VIG.) RAJENDRA LAKRA	BISWAJIT NAYAK	// RAJGANGPUR /157 /2012

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		VS	VS	()
126	CRLMA/0000141/2023	STATE OF ODISHA A. ROJA	PRASANTA KUMAR DAS	// BAIDYANATHPUR /170 /2023
		VS	VS	()
127	CRLMC/0002189/2023	STATE OF ODISHA KUNJA SUNDAR DAS	DILLIP KUMAR RAY	// CDA-II /45 /2023
		VS	VS	()
128	CRLMC/0002190/2023	STATE OF ODISHA PRASANNA KUMAR KHUNTIA	MANORANJAN ACHARYA	// / /0
		VS	VS	()
129	CRLMC/0002191/2023	SANTOSH KUMAR SWAIN NARENDRANATH BEHERA	LINGARAJ SARANGI	// BALIANTA P.S. /137 /2017
		VS	VS	()
130	CRLMC/0002192/2023	STATE OF ODISHA RAKIBUL LASKAR	RAMESH CHANDRA MAHARANA	// SPL.TASK FORCE /32 /2021
		VS	VS	()
131	CRLMC/0002193/2023	STATE OF ODISHA DIPAK KUMAR BEHERA	JAYAKRISHNA MOHAPATRA	// CHANDABALI /15 /2023
		VS	VS	()
132	CRLMC/0002194/2023	STATE OF ODISHA SURESH CHANDRA MIRDHA	DEBABRATA RATH	// SAMBALPUR VIGILANCE /1 /2020
		VS	VS	()
133	CRLMC/0002195/2023	STATE OF ODISHA(VIG.) ASHOK KUMAR PADHY	PRASANNA KUMAR MISHRA	// GUNUPUR /133 /2022
		VS	VS	()
134	CRLMC/0002196/2023	DIPASIKHA MAHAPATRA SK.ABDUL LOKMAN	DEEPAK KU SAHOO	// KENDRAPARA SADAR /309 /2023
		VS	VS	()
135	CRLMC/0002197/2023	STATE OF ODISHA SRIDHAR GOUDA	BIJAYA KUMAR BEHERA 1	// BUGUDA /90 /2013
		VS	VS	()
136	CRLMC/0002198/2023	STATE OF ODISHA PRAKASH CHANDRA SAHU	SAMBEET PATTANAYAK	// GOP /612 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0002199/2023	STATE OF ODISHA BIRAMITRA JENA@BIREN JENA@KALIA JENA VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /279 /2021 ()
138	CRLMC/0002200/2023	STATE OF ODISHA PITABAS SWAIN VS	BIKRAM KESHARI RAJ VS	// FATEGARH /9 /2009 ()
139	CRLMC/0002201/2023	STATE OF ODISHA SADHU @ AMIYA KUMAR SWAIN VS	AMULYA RATNA PANDA VS	// HINJILI (ASKA) /141 /2022 ()
140	CRLMC/0002202/2023	STATE OF ODISHA PAVULERI VENGAILER VS	SIDDHARTH PRASAD MISHRA VS	// KANTABANJI /215 /2022 ()
141	CRLMC/0002203/2023	STATE OF ODISHA BIJAYA KUMAR MAHAKUD VS	MANAS KUMAR CHAND VS	// JODA /24 /2018 ()
142	CRLMC/0002204/2023	STATE OF ODISHA RANJIT KUMAR ROUT VS	DEEPAK KU SAHOO VS	// BARI /55 /2023 ()
143	CRLMC/0002205/2023	STATE OF ODISHA SANGRAM @ CHANDAN HARICHANDAN VS	AMLAN SHAKTI PAUL VS	// KHANDAGIRI P.S. /523 /2018 ()
144	CRLMC/0002206/2023	STATE OF ODISHA BISWA RANJAN DASH VS	SESHADEV DASH VS	// MAHILA P.S.(BBSR) /162 /2022 ()
145	CRLMC/0002207/2023	STATE OF ODISHA SAROJ PRADHAN @ DUKHIA KHAMARI VS	SURYAKANTA DWIBEDI VS	// RANPUR /8 /2023 ()
146	CRLMC/0002208/2023	STATE OF ODISHA AMARENDRA KUMAR VS	RANJAN KUMAR ROUT VS	// CAPITAL P.S. /710 /2022 ()
147	CRLMC/0002209/2023	STATE OF ODISHA NILIMA PATEL VS	SUNIL KUMAR PANDA VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0002210/2023	SESHADEB PRADHAN@SHESHADEV PRADHAN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JUJUMURA /151 /2018 () //
149	CRLMC/0002211/2023	PRASANTA SETHY VS STATE OF ODISHA	SURAJ MOHANTY VS	PHIRINGIA /42 /2021 () //
150	CRLMC/0002212/2023	RUSHI GUMANSINGH VS STATE OF ODISHA(VIG.)	GOURI MOHAN RATH VS	CUTTACK VIGILANCE /4 /2000 () //
151	CRLMP/0000872/2023	RAJANI MUDULI VS STATE OF ODISHA	ASISH CHANDRA RATH VS	/ /0 () //
152	CRLMP/0000873/2023	ARCHANA KUMARI SAHOO @ ARCHANA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	/ /0 () //
153	CRLMP/0000874/2023	RESHMA BIBI VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	/ /0 () //
154	CRLMP/0000875/2023	AKASH RANJAN BADAJENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
155	CRLMP/0000876/2023	CHINMAYA KUMAR RATH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
156	CRLMP/0000877/2023	SOMA BANERJEE VS STATE OF ODISHA	PURNA CHANDRA BEHERA VS	/ /0 () //
157	CRLMP/0000878/2023	GOUTAMI PARIDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
158	CRLMP/0000879/2023	SWEDESH ROUTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
159	CRLMP/0000880/2023	RANJAN KUMAR BEHERA	BYOMAKESH TRIPATHY	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/000881/2023	SANDHYA RANI PRADHAN	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/000882/2023	PRADIPTA KISHORE DAS	AJAYA KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/000883/2023	KSHAMANIDHI MEHER	SIDDHARTH PRASAD MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/000884/2023	JYOTI RANJAN SAHOO	SOUMYA RANJAN RAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/000885/2023	RANJITA DAS	ANUMPAM RATH	/ /0
		VS	VS	()
		BIKRAMA NANDA MOHANTY		//
165	CRLMP/000886/2023	GOPI PANDEY	KABIRAJ PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/000887/2023	SRINIBASH RANAsisng	SANJIB KUMAR BHANJADEO	/ /0
		VS	VS	()
		RASHMITARANI JAYASINGH		//
167	CRLMP/000888/2023	GYANARANJAN ACHARYA	R.N.DASMOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMP/000889/2023	ANIL KUMAR KARMI	ALOK KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMP/000890/2023	JYOTIRMAYEE SWAIN	SHRADHASHREE ROURTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	CRLREV/000232/2023	JYOTI RANJAN DAS	BIJAYA KUMAR MISHRA	PHIRINGIA /120 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLREV/0000233/2023	STATE OF ODISHA GANESWAR @ GANESH CHANDRA MOHAPATRA VS	DEBASISH SAMAL VS	// REMUNA /40 /2022 ()
172	CRLREV/0000234/2023	STATE OF ODISHA MITHUN NAHAK VS	RASHMIKANTA MAHALIK VS	// BAISINGA /250 /2019 ()
173	CRLREV/0000235/2023	STATE OF ODISHA BASANTA BISWAL VS	RASHMIKANTA MAHALIK VS	// BAISINGA /250 /2019 ()
174	CRLREV/0000236/2023	STATE OF ODISHA RAJESH DAS @ BANGURU VS	REBATILATA PANDA VS	// BHARATPUR PS /331 /2022 ()
175	FAO/0000201/2023	STATE OF ODISHA THE MANAGER LEGAL, M/S. NEW INDIA ASSURANCE COMPANY LTD. VS JAGDISH RAY	MONTELE ROY VS	// () //
176	FAO/0000202/2023	STATE OF ODISHA SUPERINTENDING ENGINEER, JAJPUR IRRIGATION DEPARTMENT VS LAXMI BEHERA	PRASAD MOHANTY, A.G.A VS	// COMNR.FOR EMPLOYEES COMP./ASST.LABOUR COMNR.,CUTTACK(Cuttack) EC/0000293/2020
177	FAO/0000203/2023	STATE OF ODISHA MANAS RANJAN SAHOO VS	BIBHUTI BHUSAN NANDA VS	// () //
178	FAO/0000204/2023	STATE OF ODISHA THE DIVL. MANAGER, ICICI LOMBARD G.I.CO. LTD. G.P DUTTA VS	G.P DUTTA VS	// () //
179	FAO/0000205/2023	STATE OF ODISHA THE MANAGER LEGAL, M/S. CHOLAMANDALAM M.S.P. LTD. VS GOPINATH PANDA	G.P. DUTTA VS	// () //
180	FAO/0000206/2023	STATE OF ODISHA THE MANAGER LEGAL, M/S. CHOLAMANDALAM M.S.P. LTD. VS SURYAKANTA GUIN	G.P. DUTTA VS	// () //
181	MACA/0000423/2023	STATE OF ODISHA BABEYA DORA VS DHARANIDHAR NAYAK	PRADEEP KUMAR MISHRA VS	// () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	MACA/0000424/2023	HEMANTA KUMAR BEHERA VS BIJAYA SAMAL	KAPILA CHARAN NAYAK VS	// 0 //
183	MACA/0000425/2023	MANAGER, LEGAL ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED. VS SUBASINI SAHU	RANJEET KUMAR MISHRA VS	// 0 //
184	MACA/0000426/2023	SANATAN PADHI VS SRINIBAS ROUT	KAPILA CHARAN NAYAK VS	// 0 //
185	MACA/0000427/2023	UNITED INDIA INSURANCE CO.LTD. VS RABINDRA DASH	SOMNATH ROY VS	// 0 //
186	MACA/0000428/2023	DEPUTY GENERAL MANAGER NATIONAL ALUMINIUM CO.LTD. VS ASHA @ ASHAMANI MOHANTA	UNMADY VS	// 3RD MACT,JAGATSINGHPUR(Jagatsinghapur) MACT/0000009/2018
187	MSA/0000006/2023	BHIMASENA KAR VS NABIN CHANDRA KAR	BIJAYA KUMAR ROUSTRAY VS	// ASST.COMMISSIONER OF ENDOWMENTS,BBSR(Khordha) Fa/0000005/2022
188	RPFAM/0000150/2023	HAREKRISHNA JENA VS BHAGYASHRI NAYAK	SAHASRA JYOTI NANDA VS	// 0 //
189	RPFAM/0000151/2023	PRADYUMNA GAUDA VS SUMITRA GOUDA	ANITA SAHOO VS	// 0 //
190	RSA/0000172/2023	BANAJA BALA DAS VS BASANTI DWIBEDI	GANESH PRASAD SAMAL VS	// 0 //
191	RSA/0000173/2023	NILESHWAR PATEL VS MANORANJAN PATEL	M. BALAKRISHNA RAO VS	// 0 //
192	RSA/0000174/2023	PURNA CHANDRA BEHERA VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
193	RVWPET/0000163/2023	BINAY RANJAN SAHU	MAHITOSH SINHA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	TRP(C)/0000165/2023	KUSUMLATA DEI SUJATA DAS	TAPASWINI SINHA	//
		VS	VS	0
195	TRP(C)/0000166/2023	SURYAKANTH BARICK LAXMIPRIYA SETHY	NIRANJAN LENKA	//
		VS	VS	0
196	TRPCRL/000042/2023	DILIP KUMAR SETHY SUJIT KUMAR MOHANTY	RAJIB LOCHAN PATTNAIK	//
		VS	VS	0
		SUBHAJINI MOHANTY		CHOUWAR /403 /2022
197	WA/0000905/2023	STATE OF ODISHA	SUKUMAR GHOSH, A.G.A.	//
		VS	VS	0
		JYOTIRANJAN JENA		//
198	WA/0000906/2023	M/S ORIENT SECURITY SERVICE, BBSR	KISHORE KUMAR MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
199	WA/0000907/2023	STATE OF ODISHA	DHANANJAYA MUND, A.G.A.	//
		VS	VS	0
		GAGANESWAR BEHERA		//
200	WA/0000908/2023	SURENDRANATH ROUT	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
201	WA/0000909/2023	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
		NIRAKAR SAHOO		//
202	WP(C)/0014057/2023	STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
		WILDLIFE SOCIETY OF ORISSA		//
203	WP(C)/0014058/2023	DHARAM KUMAR BEHERA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0014059/2023	SRINIBAS JENA	SUBIR PALIT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0014060/2023	STATE OF ODISHA KISHOR CHANDRA PATEL VS	DHANESWAR BEHERA VS	// // ()
206	WP(C)/0014061/2023	STATE OF ODISHA BHARAT JENA VS	SANJIB KUMAR BHANJADEO VS	// // ()
207	WP(C)/0014062/2023	STATE OF ODISHA PRABASINI PATTANAİK VS	SANJIB KUMAR BHANJADEO VS	// // ()
208	WP(C)/0014063/2023	STATE OF ODISHA DULLAV DAS MAHANAND VS	PRAFULLA KUMAR RATH VS	// // ()
209	WP(C)/0014064/2023	STATE OF ODISHA SARASWATI PANDA VS	SANJIB KUMAR BHANJADEO VS	// // ()
210	WP(C)/0014065/2023	STATE OF ODISHA BISWANATH MALLICK VS	RAMA CHANDRA RAY VS	// // ()
211	WP(C)/0014066/2023	STATE OF ODISHA SRINIBAS JENA VS	SUBIR PALIT VS	// // ()
212	WP(C)/0014067/2023	STATE OF ODISHA TRUPTIMAYEE PATNAİK VS	SANJIB KUMAR BHANJADEO VS	// // ()
213	WP(C)/0014068/2023	STATE OF ODISHA BISWAMBAR DAS VS	SUDHIR KUMAR MALLICK VS	// // ()
214	WP(C)/0014069/2023	STATE OF ODISHA GANESH MISHRA VS	SANJIB KUMAR BHANJADEO VS	// // ()
215	WP(C)/0014070/2023	STATE OF ODISHA SUDHANSU JENA VS STATE OF ODISHA	SUBIR PALIT VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0014071/2023	NARESH CHANDRA NAIK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
217	WP(C)/0014072/2023	KANDURI CHARAN PANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
218	WP(C)/0014073/2023	BISWA RANJAN PARIDA VS STATE OF ODISHA	SUBIR PALIT VS	// 0 //
219	WP(C)/0014074/2023	DANARDAN NAIK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
220	WP(C)/0014075/2023	PURNA CHANDRA PANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
221	WP(C)/0014076/2023	BAISTAB URMAL VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
222	WP(C)/0014077/2023	KANHU CHARAN KHILAR VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
223	WP(C)/0014078/2023	JAGADANANDA NAIK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
224	WP(C)/0014079/2023	DHARMANANDA MAHAPATRA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
225	WP(C)/0014080/2023	RASIK PRADHAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
226	WP(C)/0014081/2023	PRANATI MISHRA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
227	WP(C)/0014082/2023	SATYANARYAN MISHRA	DHANESWAR BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0014083/2023	STATE OF ODISHA KARUNA KAR PATEL	PRAFULLA KUMAR RATH	//
		VS	VS	0
229	WP(C)/0014084/2023	STATE OF ODISHA JITENDRA KUMAR PANDA	DHANESWAR BEHERA	//
		VS	VS	0
230	WP(C)/0014085/2023	STATE OF ODISHA GOLAK BIHARI MALLIK	DHANESWAR BEHERA	//
		VS	VS	0
231	WP(C)/0014086/2023	STATE OF ODISHA PRIYAMBADA DAS	DHANESWAR BEHERA	//
		VS	VS	0
232	WP(C)/0014087/2023	STATE OF ODISHA UTPAL KUMAR ACHARYA	MANAS PATI	//
		VS	VS	0
233	WP(C)/0014088/2023	STATE OF ODISHA SNEHALATA NAYAK	DHANESWAR BEHERA	//
		VS	VS	0
234	WP(C)/0014089/2023	STATE OF ODISHA PADMALOCHAN DAS	DHANESWAR BEHERA	//
		VS	VS	0
235	WP(C)/0014090/2023	STATE OF ODISHA DURGA CHARAN PATEL	PRAFULLA KUMAR RATH	//
		VS	VS	0
236	WP(C)/0014091/2023	STATE OF ODISHA GOBARDHAN MISHRA	DHANESWAR BEHERA	//
		VS	VS	0
237	WP(C)/0014092/2023	STATE OF ODISHA UPENDRA PATEL	DHANESWAR BEHERA	//
		VS	VS	0
238	WP(C)/0014093/2023	STATE OF ODISHA SARAT CHANDRA MANASINGH	DHANESWAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0014094/2023	STATE OF ODISHA CHANCHAL KUMAR SAHU VS	DHANESWAR BEHERA VS	// // 0
240	WP(C)/0014095/2023	STATE OF ODISHA MAKARDHWAJ PRADHAN VS	DHANESWAR BEHERA VS	// // 0
241	WP(C)/0014096/2023	STATE OF ODISHA BHARAT CHANDRA MOHANTY VS	DHANESWAR BEHERA VS	// // 0
242	WP(C)/0014097/2023	STATE OF ODISHA KAMINI GOCHHAYAT VS	PRASANNA KUMAR SAHOO VS	// // 0
243	WP(C)/0014098/2023	STATE OF ODISHA UGRASEN PRADHAN VS	DHANESWAR BEHERA VS	// // 0
244	WP(C)/0014099/2023	STATE OF ODISHA SANKARSAN NAYAK VS	DHANESWAR BEHERA VS	// // 0
245	WP(C)/0014100/2023	STATE OF ODISHA RAMAKANTA KHILAR VS	DHANESWAR BEHERA VS	// // 0
246	WP(C)/0014101/2023	STATE OF ODISHA BANSIDHAR SAHOO VS	DHANESWAR BEHERA VS	// // 0
247	WP(C)/0014102/2023	STATE OF ODISHA TANMAYA KUMAR BEURA VS	SATRUGHNA DASH A VS	// // 0
248	WP(C)/0014103/2023	STATE OF ODISHA PRAKASH NANDA BHOI VS	DHANESWAR BEHERA VS	// // 0
249	WP(C)/0014104/2023	STATE OF ODISHA KASHI PRASAD MAJHI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0014105/2023	BIJAY KUMAR DAS VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
251	WP(C)/0014106/2023	DHANGADAMAJHI ACHYUTA VS MEDICAL OFFICER, KORAPUT	T.N. MURTY VS	// 0 //
252	WP(C)/0014107/2023	PANKAJINI MOHANTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
253	WP(C)/0014108/2023	RANJAN KUMAR SARANGI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
254	WP(C)/0014109/2023	RAMESH MEHER VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
255	WP(C)/0014110/2023	PURNA CHANDRA BEHERA VS STATE OF ODISHA	BIBEKANANDA NAYAK VS	// 0 //
256	WP(C)/0014111/2023	UTKAL MANJARI MOHANTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
257	WP(C)/0014112/2023	SRIKANTA KUMAR MAHARANA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
258	WP(C)/0014113/2023	SUSHANTA KUMAR DUTTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
259	WP(C)/0014114/2023	AJAY KUMAR PRADHAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
260	WP(C)/0014115/2023	SARAT CHANDRA ROUL VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
261	WP(C)/0014116/2023	PRAVAKAR ROUT	PRASANNA KUMAR SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0014117/2023	GOPINATH DASH	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0014118/2023	SAHADEBA NAYAK	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0014119/2023	GOKUL CHANDRA ROUT	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0014120/2023	KANDURI CHARAN BHADRA	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0014121/2023	DINABANDHU BEHERA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0014122/2023	NITYANANDA ROUT	DR.PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0014123/2023	AJAY KUMAR LAKRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0014124/2023	SULOCHANA MAHAPATRA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0014125/2023	DHIRENDRA KUMAR MOHAPATRA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0014126/2023	KANAN BALA DAS	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0014127/2023	HARIHAR MAHAPATRA	KANANBALA ROY CHOUDHURY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0014128/2023	STATE OF ODISHA NAYAN KISHORE DASH VS	DURGESH NARAYAN RATH VS	// // ()
274	WP(C)/0014129/2023	STATE OF ODISHA RAMAKANTA BADAMUNDI VS	DURGESH NARAYAN RATH VS	// // ()
275	WP(C)/0014130/2023	STATE OF ODISHA KISHORE KUMAR NAIK VS	PRAFULLA KUMAR RATH VS	// // ()
276	WP(C)/0014131/2023	STATE OF ODISHA SADHABA MUNDA VS	DURGESH NARAYAN RATH VS	// // ()
277	WP(C)/0014132/2023	STATE OF ODISHA PRADIP KUMAR DUTTA VS	GYANA RANJAN SETHI VS	// // ()
278	WP(C)/0014133/2023	STATE OF ODISHA UJALA CHANDRA MALLICK VS	DURGESH NARAYAN RATH VS	// // ()
279	WP(C)/0014134/2023	STATE OF ODISHA BEDAVYASH JHANKAR VS	GYANA RANJAN SETHI VS	// // ()
280	WP(C)/0014135/2023	STATE OF ODISHA MAHESWAR KUMAR NAIK VS	PRAFULLA KUMAR RATH VS	// // ()
281	WP(C)/0014136/2023	STATE OF ODISHA GITANJALI MOHANTY VS	DURGESH NARAYAN RATH VS	// // ()
282	WP(C)/0014137/2023	STATE OF ODISHA LITU SABAR VS	GYANA RANJAN SETHI VS	// // ()
283	WP(C)/0014138/2023	STATE OF ODISHA NAKULA NAYAK VS STATE OF ODISHA	DHANANJAYA NAYAK VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :03/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0014139/2023	RAMESH CHANDRA MAHANTA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
285	WP(C)/0014140/2023	SHIBA PRASAD BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
286	WP(C)/0014141/2023	BHAGABAN NAYAK VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
287	WP(C)/0014142/2023	DURYODHAN DALAI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
288	WP(C)/0014143/2023	SITAKANTA BEHERA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
289	WP(C)/0014144/2023	BIRA PRASAD BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
290	WP(C)/0014145/2023	SUJIT KUMAR SAHOO VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
291	WP(C)/0014146/2023	RAJESH MUDULI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
292	WP(C)/0014147/2023	KARUNAKAR MISHRA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
293	WP(C)/0014148/2023	PRABHATI BEHERA VS R.T.O., CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
294	WP(C)/0014149/2023	KRUPASINDHU SAHU VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
295	WP(C)/0014150/2023	SATYAJIT BASTI	SWAPNIL ROY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		OSD CUM SECY. ODISHA LEGISLATIVE ASSEMBLY, BBSR		//
296	WP(C)/0014151/2023	KULAMANI SAHOO	JAGAMOHAN PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0014152/2023	NILAMANI DEBNATH	LAMBODAR PRADHAN	//
		VS	VS	0
		THE TAHASILDSAR, MAHAKALAPARA		//
298	WP(C)/0014153/2023	UTTAM KUMAR MANDAL	LAMBODAR PRADHAN	//
		VS	VS	0
		THE TAHASILDAR, MAHAKALAPARA		//
299	WP(C)/0014154/2023	ARUN KUMAR BEHERA	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0014155/2023	DAYASAGAR MEHER	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
		ODISHA STATE CIVIL SUPPLIES CORPORATION LTD, BBSR		//
301	WP(C)/0014156/2023	RAMESH MALLİK	ANIRUDHA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0014157/2023	HARIHAR MAHAPATRA	DHANOJ KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0014158/2023	BENUDHAR ROUT	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0014159/2023	JAGABANDHU BISWAL	AMIYA KUMAR TARAI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0014160/2023	SOBHA BEHERA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0014161/2023	HARIHAR SAHOO	DHANOJ KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0014162/2023	STATE OF ODISHA AMAR PADHY VS	DHANOJ KUMAR SAHOO VS	// // ()
308	WP(C)/0014163/2023	STATE OF ODISHA SUBHRANSU SEKHAR PATRA VS	SOHAN MISHRA VS	// // ()
309	WP(C)/0014164/2023	STATE OF ODISHA BIDHU BHUSAN SAMANTA VS	DHANOJ KUMAR SAHOO VS	// // ()
310	WP(C)/0014165/2023	STATE OF ODISHA TAHER KHAN VS	AJAYA KUMAR MOHARANA VS	// // ()
311	WP(C)/0014166/2023	STATE OF ODISHA AMIYA KUMAR PATTANAYAK VS	DHANOJ KUMAR SAHOO VS	// // ()
312	WP(C)/0014167/2023	STATE OF ODISHA SADHANA DIGAL VS	SUSANTA KUMAR LENKA VS	// // ()
313	WP(C)/0014168/2023	STATE OF ODISHA PRABHAT KUMAR MATI VS	DHANOJ KUMAR SAHOO VS	// // ()
314	WP(C)/0014169/2023	STATE OF ODISHA GAJENDRA MALLIK @ GAJI MALLIK VS	LALIT KUMAR MAHARANA VS	// // ()
315	WP(C)/0014170/2023	STATE OF ODISHA BHUBAN MOHAN PATRO VS	DHANOJ KUMAR SAHOO VS	// // ()
316	WP(C)/0014171/2023	STATE OF ODISHA PURNA CHANDRA RATH VS	SIDHESWAR MALLIK VS	// // ()
317	WP(C)/0014172/2023	STATE OF ODISHA BIMAL CHANDRA HOTA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0014173/2023	M/S. SAHOO AND SAHOO TRANSPORT, CUTTACK VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
319	WP(C)/0014174/2023	PRASANNA KUMAR PANDA VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
320	WP(C)/0014175/2023	BIKRAM KESARI DAS VS UNION OF INDIA	LAXMI NARAYAN RAYATSINGH VS	// 0 //
321	WP(C)/0014176/2023	SATYABADI SAMAL VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
322	WP(C)/0014177/2023	SITA SAHOO VS STATE OF ODISHA	LAKSMIDHAR KABI VS	// 0 //
323	WP(C)/0014178/2023	BINOD CHANDRA MISHRA VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
324	WP(C)/0014179/2023	SK. MAHIBUL HAQUE VS THE COLLECTOR, JAJPUR	DIGAMBAR SETHI VS	// 0 //
325	WP(C)/0014180/2023	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
326	WP(C)/0014181/2023	SUBASA CHANDRA SAHOO VS COLLECTOR AND D.M., NABARANGPUR	ARUN KUMAR ACHARYA VS	// 0 //
327	WP(C)/0014182/2023	KRUSHNA CHANDRA MAHALA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0014183/2023	MITHILA BEHERA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
329	WP(C)/0014184/2023	KANANLAXMI PATTANAİK	DHANOJ KUMAR SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0014185/2023	PRAFULLA KUMAR MOHAPATRA	DHANOJ KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0014186/2023	JAGAT JYOTI BHATARA	ANURAG PATI	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0014187/2023	BHARAT CHANDRA SING	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0014188/2023	DEBASIS PRIYARANJAN MAHANTY	ASISH KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0014189/2023	ARNAPURNA DHAL	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		UNION OF INDIA		//
335	WP(C)/0014190/2023	SAHADEV MOHANTA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0014191/2023	PRABHATI MANJARI ROUSTRAY	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0014192/2023	PATIT PABAN PATRA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0014193/2023	SUDARSHAN BEHERA	ASHOK KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0014194/2023	NRUPATI CHARAN MAHANTA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0014195/2023	SUBASH CHANDRA BHATRA	PRABIR KUMAR RAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0014196/2023	STATE OF ODISHA DAMAYANTI NAYAK VS	SATYAJIT SAMAL VS	// // 0
342	WP(C)/0014197/2023	STATE OF ODISHA KSHIROD NAYAK VS	VS	// // 0
343	WP(C)/0014198/2023	GOVT. OF ODISHA RAM CHANDRA DAS VS	AYODHYA NATH LENKA VS	// // 0
344	WP(C)/0014199/2023	STATE OF ODISHA BHUBANESWAR DASH VS	BYOMAKESH TRIPATHY VS	// // 0
345	WP(C)/0014200/2023	NIRAJA NANDA MAHAMMED SAHABUDIN ANSARI VS	SATYAJIT SAMAL VS	// // 0
346	WP(C)/0014201/2023	STATE OF ODISHA DEPUTY DIRECTOR GENERAL (E), BBSR VS	DIPTI RANJAN BHOKTA VS	// // 0
347	WP(C)/0014202/2023	SH. GAUTAM BALLAV MOHANTY TUNI SAHOO VS	SATYAJIT SAMAL VS	// // 0
348	WP(C)/0014203/2023	STATE OF ODISHA SURABALA BOHIDAR VS	SIDHESWAR MALLIK VS	// // 0
349	WP(C)/0014204/2023	STATE OF ODISHA M/S BALASORE ALLOYS LTD VS	SOUMYA MISHRA VS	// // 0
350	WP(C)/0014205/2023	UNION OF INDIA SALILA SATAPATHY VS	KRISHNA CHANDRA SAHU VS	// // 0
351	WP(C)/0014206/2023	STATE OF ODISHA DHIRABATI SAHU VS	KOUSIK ANANDA GURU VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0014207/2023	JASMITA NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
353	WP(C)/0014208/2023	M/S.RABI KUMAR TARAI, BERHAMPUR VS ADDL. STATE TAX OFFICER, BERHAMPUR	LAXMI NARAYAN SAHOO VS	// 0 //
354	WP(C)/0014209/2023	BHAWANI PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
355	WP(C)/0014210/2023	NARENDRA KUMAR MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
356	WP(C)/0014211/2023	SUMAN DASGUPTA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
357	WP(C)/0014212/2023	SABITA MANJARI DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
358	WP(C)/0014213/2023	STAR HEALTH AND ALLIED INSURANCE COMPANY LTD, CUTTACK VS INSURANCE OMBUDSMAN, BBSR	SUDHAKAR DASH VS	// 0 //
359	WP(C)/0014214/2023	KSHIRABDHI TANAYA SAHOO VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
360	WP(C)/0014215/2023	MANJU NAIK VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	BIGYAN KUMAR SHARMA VS	// 0 //
361	WP(C)/0014216/2023	PRIYAMBADA DHAL VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
362	WP(C)/0014217/2023	PRASAN KUMAR MOHANTY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
363	WP(C)/0014218/2023	SABITA SAMANTARAY	KUNAL KUMAR SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0014219/2023	STATE OF ODISHA BHAGIRATHI SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
365	WP(C)/0014220/2023	STATE OF ODISHA HARISH CHANDRA MEHER	KUNAL KUMAR SWAIN	//
		VS	VS	0
366	WP(C)/0014221/2023	STATE OF ODISHA G.V.SANKAR RAO	ARUN KUMAR PATRA	//
		VS	VS	0
367	WP(C)/0014222/2023	STATE OF ODISHA KISHORE CHANDRA BAIDYA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
368	WP(C)/0014223/2023	STATE OF ODISHA KAILASH CHANDRA NAYAK	SARATHI JYOTI MOHANTY	//
		VS	VS	0
369	WP(C)/0014224/2023	STATE OF ODISHA NIRANJAN SETHY	MD. GOLAM MADANI	//
		VS	VS	0
370	WP(C)/0014225/2023	STATE OF ODISHA GITANJALI PANDA	SARAT KUMAR ACHARYA	//
		VS	VS	0
371	WP(C)/0014226/2023	STATE OF ODISHA KISHORE CHANDRA BARIK	GAGAN BIHARI SINGH	//
		VS	VS	0
372	WP(C)/0014227/2023	STATE OF ODISHA SHANKAR KATHAR	GOKULANANDA SAHU	//
		VS	VS	0
373	WP(C)/0014228/2023	STATE OF ODISHA PRAMILA NAYAK @ PRAMILA KUMARI NAYAK	LAXMAN BHOI	//
		VS	VS	0
		ADDL.COMMNR. SETTLEMENT AND CONSOLIDATION		//
374	WP(C)/0014229/2023	SURESH CHANDRA SAHOO	PITAMBAR ACHARYA	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0014230/2023	STATE OF ODISHA BRUNDABAN MAHAR @ NAYAK VS	LAXMAN BHOI VS	// // ()
376	WP(C)/0014231/2023	STATE OF ODISHA MURALIDHAR MEHER VS	MANAS KUMAR CHAND VS	// // ()
377	WP(C)/0014232/2023	STATE OF ODISHA SANYASI PARIDA VS	LAXMAN BHOI VS	// // ()
378	WP(C)/0014233/2023	STATE OF ODISHA MURALIDHAR MEHER VS	MANAS KUMAR CHAND VS	// // ()
379	WP(C)/0014234/2023	STATE OF ODISHA BHAGYADHAR DAS VS	JAYANTA KUMAR MAJHI VS	// // ()
380	WP(C)/0014235/2023	STATE OF ODISHA MURALIDHAR MEHER VS	MANAS KUMAR CHAND VS	// // ()
381	WP(C)/0014236/2023	STATE OF ODISHA THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.GANJAM VS NARENDRA MAHARANA	VS VS	// // ()
382	WP(C)/0014237/2023	STATE OF ODISHA SUCHETA MISHRA VS	KUNAL KUMAR SWAIN VS	// // ()
383	WP(C)/0014238/2023	STATE OF ODISHA ODISHA AMBULANCE SERVICE EMPLOYEES UNIONS VS	BORANGI BREWAL VS	// // ()
384	WP(C)/0014239/2023	STATE OF ODISHA SRIDHAR RATH VS	JAYANTA KUMAR KHANDAYATRAY VS	// // ()
385	WP(C)/0014240/2023	STATE OF ODISHA SHISHIR NAYAK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0014241/2023	SANJIB KUMAR SAHU VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
387	WP(C)/0014242/2023	TILA DEI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
388	WP(C)/0014243/2023	SANJAYA NAIK VS PRESIDENT OF UTKAL ALUMINA INTERATIONAL LTD., RAYAGADA	PRASANTA KUMAR SAHOO VS	// 0 //
389	WP(C)/0014244/2023	RAMAKANTA SAMAL VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
390	WP(C)/0014245/2023	M/S SURAJ IRON AND STEEL PVT. LTD., ANGUL VS DY. COMMNR. OF CT AND GST, ANGUL	PRAKASH KUMAR JENA VS	// 0 //
391	WP(C)/0014246/2023	PARBATI BAIRAGI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
392	WP(C)/0014247/2023	SASMITA NAYAK VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
393	WP(C)/0014248/2023	KISAN BISWAL VS THE SECY-CUM-P.I. OFFICER, DHENKANAL	IN PERSON VS	// 0 //
394	WP(C)/0014249/2023	BIJAY KUMAR BISWAL VS R.T.O.,CUTTACK	AJAY KUMAR ROY VS	// 0 //
395	WP(C)/0014250/2023	DR. PADMAJA PANDIT VS VICE CHANCELLOR, UTKAL UNIVERSITY, KHORDA	ALOK KUMAR PANDA VS	// 0 //
396	WP(C)/0014251/2023	MOTILAL NAIK VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
397	WP(C)/0014252/2023	BASANT BHOI	GOPINATH PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0014253/2023	SATYANARAYAN RANA	UMESH CHANDRA MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
399	WP(C)/0014254/2023	JYOTSHNA JENA	SIDHARTHA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0014255/2023	RAJENDRA PRASAD PANDA	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0014256/2023	BHARATI PATNAIK	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0014257/2023	NAYANA BEHERA	LALIT KUMAR MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0014258/2023	SUBASH CHANDRA MAJHI	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0014259/2023	AYUSH PATNAIK	AVIJIT PATNAIK	//
		VS	VS	0
		THE REGIONAL OFFICER, CBSE, BBSR		//
405	WP(C)/0014260/2023	STEVIN SHIPPING PVT. LTD.,BBSR	SIDHARTHA MISHRA 1	//
		VS	VS	0
		CENTRAL BUREAU OF INVESTIGATION, BBSR		//
406	WP(C)/0014261/2023	KRUSHNA CHANDRA SAHOO	JIBAN RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0014262/2023	SASMITA SAHOO	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0014263/2023	BABITA SWAIN	SUBASH CH PANI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0014264/2023	STATE OF ODISHA ANUSUYA JENA VS	BIJAYA KUMAR NAYAK (3) VS	// // 0
410	WP(C)/0014265/2023	STATE OF ODISHA PABITRA KUMAR DALAI VS	SUBASH CH PANI VS	// // 0
411	WP(C)/0014266/2023	STATE OF ODISHA NIRANJAN BARAD VS	BIJAYA KUMAR NAYAK (3) VS	// // 0
412	WP(C)/0014267/2023	THE COLLECTOR, NAYAGARH SACHIDANANDA BHUYAN VS	SUBASH CH PANI VS	// // 0
413	WP(C)/0014268/2023	STATE OF ODISHA ARADHANA SAHU @ BEHERA VS	BIBHUTI BHUSAN MISHRA VS	// // 0
414	WP(C)/0014269/2023	ABHILASH SAHU PRAHALLAD ROUT VS	BIJAYA KUMAR NAYAK (3) VS	// // 0
415	WP(C)/0014270/2023	STATE OF ODISHA ADITYA NARAYAN MISHRA VS	SUBASH CH PANI VS	// // 0
416	WP(C)/0014271/2023	STATE OF ODISHA CHITTARANJAN BEHERA VS	BIJAYA KUMAR NAYAK (3) VS	// // 0
417	WP(C)/0014272/2023	THE VICE CHANCELLOR, UTKAL UNIVERSITY, VANI VIHAR BIKRAM KESHARI ADHIKARI VS	PRAFULLA CHANDRA ACHARYA VS	// // 0
418	WP(C)/0014273/2023	STATE OF ODISHA SABITA PRADHAN VS	BIJAYA KUMAR NAYAK (3) VS	// // 0
419	WP(C)/0014274/2023	STATE OF ODISHA ANANDA NAYAK VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :03/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0014275/2023	DHANESWAR NAIK VS STATE OF ODISHA	LALITENDU BHUYAN VS	// 0 //
421	WP(C)/0014276/2023	GOBINDA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
422	WP(C)/0014277/2023	SADASIBA ROUT VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
423	WP(C)/0014278/2023	GITA RAWAL VS THE STATE OF ORISSA	SRINIBASH SATAPATHY VS	// 0 //
424	WP(C)/0014279/2023	NABA KUMAR LENKA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
425	WP(C)/0014280/2023	DHULIA NAYAK VS COLLECTOR, DHENKANAL CUM ARBITRATOR N.H. 200, DHENKANAL	NARENDRA KUMAR DAS VS	// 0 //
426	WP(C)/0014281/2023	BASUDEV MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
427	WP(C)/0014282/2023	DIPENDRA KUMAR JENA VS STATE OF ODISHA	JANMEJAYA DASH VS	// 0 //
428	WP(C)/0014283/2023	PRAHALLAD PUHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
429	WP(C)/0014284/2023	BISWABHUSAN MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
430	WP(C)/0014285/2023	RAMA CHANDRA BARIHA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
431	WP(C)/0014286/2023	DEBI PRASAD MOHANTY	NIHAL RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0014287/2023	RAM NARAYAN MUKHERJEE	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0014288/2023	BIBHUTI BHUSAN BHUYAN	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0014289/2023	LAL MOHAN MAHANTA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0014290/2023	SUNIL KUMAR RAJ @ BABURAJ	PRINCE PATNAIK	//
		VS	VS	0
		UNION OF INDIA		//
436	WP(C)/0014291/2023	GHANASHYAMA SAHU	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0014292/2023	SADASIBA NAYAK	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0014293/2023	KRUSHNA CHANDRA PANDA	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0014294/2023	SHAKUNTALA BEHERA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0014295/2023	BINOD KUMAR SAHU	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0014296/2023	MADAN MOHAN DWIBEDY	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0014297/2023	ARUNDHATI MOHAPATRA	HARA PRASAD RATH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0014298/2023	STATE OF ODISHA JITENDRA KUMAR PALEI VS	TUSHAR KANTA NAYAK VS	// // ()
444	WP(C)/0014299/2023	STATE OF ODISHA ABHIMANYU NAYAK VS	HARA PRASAD RATH VS	// // ()
445	WP(C)/0014300/2023	STATE OF ODISHA MAHESWAR NAYAK VS	RUPESH MOHANTY VS	// // ()
446	WP(C)/0014301/2023	THE COLLECTOR, JAJPUR AJIT KUMAR PATNAIK VS	ALOK KUMAR DAS VS	// // ()
447	WP(C)/0014302/2023	STATE OF ODISHA SATYABADI MAHARANA VS	ALOK KUMAR DAS VS	// // ()
448	WP(C)/0014303/2023	STATE OF ODISHA JAYA PRAKASH KANUNGO VS	ALOK KUMAR DAS VS	// // ()
449	WP(C)/0014304/2023	STATE OF ODISHA HARIHAR PRADHAN VS	HRUDANANDA MOHAPATRA VS	// // ()
450	WP(C)/0014305/2023	STATE OF ODISHA GANESH PRASAD DAS VS	DEBASIS TRIPATHY VS	// // ()
451	ABLAPL/0004446/2023	STATE OF ODISHA BRAJABANDHU ROUT VS	PRIYA RANJAN SINGH VS	// // KANIHA /53 /2023 ()
452	ABLAPL/0004447/2023	STATE OF ODISHA RAJENDRA GHADEI VS	BISWARANJAN DALAI VS	// // DERABIS /140 /2023 ()
453	ABLAPL/0004448/2023	STATE OF ODISHA ABHAYA @ ABHAYA KUMAR PARIDA VS STATE OF ODISHA	SARADA PRASAD DASH VS	// // GOP /184 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :03/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0004449/2023	SATYAJIT JENA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	MAHILA P.S.(BBSR) /62 /2023 () //
455	ABLAPL/0004450/2023	MANMOHAN ROUT @ MANTU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	HINDOL /89 /2023 () //
456	ABLAPL/0004451/2023	SIPU PRADHAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	DELANGA /342 /2022 () //
457	ABLAPL/0004452/2023	MANASI JENA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000058/2022
458	ABLAPL/0004453/2023	ANIRUDHA NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BARGARH /155 /2023 () //
459	ABLAPL/0004454/2023	SIBARAM JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /272 /2023 () //
460	ABLAPL/0004455/2023	BAGA @ JAYANTA DHADA VS STATE OF ODISHA	HARIPAD MOHANTY VS	SORO /201 /2023 () //
461	ABLAPL/0004456/2023	SANJAY KUMAR MAHARANA VS STATE OF ODISHA	SUDHIR KUMAR GHOSE VS	GOP /13 /2023 () //
462	ABLAPL/0004457/2023	MAGUNI DAS @ MAGUNI CHARAN DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /159 /2022 () //
463	ABLAPL/0004458/2023	RABI @ NIRNAYA KUMAR KHATUA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	TIRTOL /347 /2021 () //
464	ABLAPL/0004459/2023	RAJES NAIK VS STATE OF ODISHA	DATATRAYA BEHERA VS	JAGANNATHA PRASAD /41 /2017 () //
465	ABLAPL/0004460/2023	SRIMANTA KUMAR NANDA	RABI NARAYAN MOHANTY	PURI SADAR /76 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0004461/2023	STATE OF ODISHA KALU @ SRABAN SAMAL	ADITI HOTA	// GOPALPRASAD /93 /2023
		VS	VS	()
467	ABLAPL/0004462/2023	STATE OF ODISHA RAMA CHANDRA SWAIN	BASUDEV PUJARI	// BARANGA /144 /2023
		VS	VS	()
468	ABLAPL/0004463/2023	STATE OF ODISHA GOPAL SETHI	GANESWAR BEHERA	// PATTAMUNDAI /253 /2023
		VS	VS	()
469	ABLAPL/0004464/2023	STATE OF ODISHA DILU BAGARTI	BIKRAM CHANDRA GHADEI	// BURLA /189 /2023
		VS	VS	()
470	ABLAPL/0004465/2023	STATE OF ODISHA PRIYAGOPAL MITRA @ PRIYA GOPAL	BHABANI SHANKAR DASPARIDA	// BADAMBADI /155 /2023
		VS	VS	()
471	ABLAPL/0004466/2023	STATE OF ODISHA SK. KASIM	LALITENDU BHUYAN	// TELKOI /32 /2023
		VS	VS	()
472	ABLAPL/0004467/2023	STATE OF ODISHA PRATAP JENA	SURESH KUMAR JENA	// BINJHARPUR /142 /2023
		VS	VS	()
473	ABLAPL/0004468/2023	STATE OF ODISHA SRIKANTA PALATA	SUDHIR KUMAR GHOSE	// CHANDRASEKHARPUR /167 /2023
		VS	VS	()
474	ABLAPL/0004469/2023	STATE OF ODISHA RASMIRANJAN SETHY	DEEPAK KU SAHOO	// MARSHAGHAI /155 /2023
		VS	VS	()
475	ABLAPL/0004470/2023	STATE OF ODISHA DR. SUDHIR KUMAR SAHU	SHISHIR KUMAR ROUTRAY	// DHARMASALA /202 /2023
		VS	VS	()
476	ABLAPL/0004471/2023	STATE OF ODISHA PURNA CHANDRA MUDULI	GIRIDHARI SINGH	// BASUDEVPUR /36 /2023
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0004472/2023	STATE OF ODISHA SK. MEHAMMAD @ SK. MAHI MOOD @ SK. MEHEMUDALITENDU BHUYAN VS	VS	// TELKOI /32 /2023 ()
478	ABLAPL/0004473/2023	STATE OF ODISHA RUDRANI PRADHAN VS	JYOTIRMAYA SAHOO VS	// SAMBALPUR TOWN /117 /2023 ()
479	ABLAPL/0004474/2023	STATE OF ODISHA SRIDHAR SAMAL VS	RABINDRA NATH PANDA VS	// CHOUDWAR /201 /2023 ()
480	ABLAPL/0004475/2023	STATE OF ODISHA ANIL KUMAR BAG VS	AKSHAYA KUMAR SAHOO VS	// KESINGA /37 /2023 ()
481	ABLAPL/0004476/2023	STATE OF ODISHA JYOTI PRAKASH SAMAL VS	SWASTIK MOHANTY VS	// DHARMASALA /194 /2023 ()
482	ABLAPL/0004477/2023	STATE OF ODISHA HARINARAYAN ANDILA VS	DHIRENDRA KUMAR MOHAPATRA VS	// REMUNA /151 /2022 ()
483	ABLAPL/0004478/2023	STATE OF ODISHA SK. RAMZAN HUSSEN VS	LALITENDU BHUYAN VS	// TELKOI /32 /2023 ()
484	ABLAPL/0004479/2023	STATE OF ODISHA PRAVAT NATH VS	JAYADEBA BEHERA VS	// TIHIDI /65 /2023 ()
485	ABLAPL/0004480/2023	STATE OF ODISHA BALABHADRA DEHURY VS	RAJALAXMI BISWAL VS	// TALCHER TOWN /269 /2023 ()
486	ABLAPL/0004481/2023	STATE OF ODISHA BULU @ RAJIT KUMAR SAHOO VS	MANAS KUMAR CHAND VS	// KHURDA MODEL /266 /2023 ()
487	ABLAPL/0004482/2023	STATE OF ODISHA CHANDAN KUMAR MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// KHURDA MODEL /245 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :03/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0004483/2023	SARASWATI BAR VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARINE PS AT JAMBO /93 /2023 () //
489	ABLAPL/0004484/2023	ROHIT KUMAR SWAIN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARANGA /144 /2023 () //
490	ABLAPL/0004485/2023	SK. AFZAL VS STATE OF ODISHA	LALITENDU BHUYAN VS	TELKOI /32 /2023 () //
491	ABLAPL/0004486/2023	DHIRAJ BISWAL VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	PIRAHAT P.S /78 /2023 () //
492	ABLAPL/0004487/2023	PANDAB SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	PARJANG /176 /2023 () //
493	ABLAPL/0004488/2023	BINOD MATI VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	BALANGA /35 /2023 () //
494	ABLAPL/0004489/2023	PRASANTA ROUT @ DEBARAJ ROUT @ KALIA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	DHAMNAGAR /184 /2023 () //
495	ABLAPL/0004490/2023	MANOJ BASTIA VS STATE OF ODISHA	SOUMENDRA KUMAR NAYAK VS	BARANGA /148 /2023 () //
496	ABLAPL/0004491/2023	RASHMIKANTA NANDA VS STATE OF ODISHA	REBATILATA PANDA VS	JAGDALPUR /48 /2023 () //
497	ABLAPL/0004492/2023	SUMANTA JENA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	TANGI (KHURDA) /290 /2023 () //
498	ABLAPL/0004493/2023	JYOTI PRAKASH ROUT @ SATYASHREE JYOTI PRAKASH VS STATE OF ODISHA	ANIRUPA PRASAD PATTNAIK VS	BHADRAK RURAL /223 /2023 () //
499	ABLAPL/0004494/2023	BAPI @ BIPIN BIHARI MOHANTY	SANTOSH KUMAR MAHANTY	NIRAKARPUR /106 /2023

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0004495/2023	JITENDRA DIGAL	RABINDRA NATH PRUSTY	PHULBANI TOWN /70 /2023
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0004496/2023	TERA KALAS @ RASANANDA KALASA @ RASANANDA KUMAR BHANJADEO	DANIEL KISHOR	KHURDA SADAR /82 /2023
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0004497/2023	MANOJ KMAR PRADHAN	BIDYALOK MOHAPATRA	SAMAL /105 /2023
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0004498/2023	MOHANTY DIGAL	RABINDRANATH PRUSTY	PHULBANI TOWN /70 /2023
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0004499/2023	SANTOSH KUMAR BEHERA	BIPIN KUMAR NAYAK	BADAMBADI /119 /2023
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0004500/2023	SANYASI BEHERA	ANIRUDHA DAS	PARJANG /176 /2023
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0004501/2023	RAJENDRA KUMAR BASTIA	SUSANTA KUMAR SAHU	BARANGA /144 /2023
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0004502/2023	TERA KALAS @ RASANANDA KALASA @ RASANANDA KUMAR BHANJADEO	DANIEL KISHOR	KHURDA SADAR /83 /2023
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0004503/2023	AMARENDRA KUMAR	RANJAN KUMAR ROUT	CAPITAL P.S. /710 /2022
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :03/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	13/2023 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	M/S.MILAN KANUNGO
2	26/2023 SAO/5/2023	SHANTILATA MAHANTA-MP	ASHUTOSH MOHANTA
3	27/2023 SAO/5/2023	SHANTILATA MAHANTA-MP	ASHUTOSH MOHANTA
4	36/2023 TRPCRL/42/2023	SUJIT KUMAR MOHANTY-MP	RAJIB LOCHAN PATTNAIK
5	41/2023 MSA/6/2023	BHIMASENA KAR-MP	BIJAYA KUMAR ROUSTRAY
6	42/2023 MSA/6/2023	BHIMASENA KAR-MP	BIJAYA KUMAR ROUSTRAY
7	76/2023 JCRLA/24/2021	DULLI KHARA-MP	ADV.
8	77/2023 LAA/5/2023	UNION OF INDIA-MP	SATYA SINDHU KASHYAP
9	99/2023 WPC(OAC)/2935/2017	MANOJ KUMAR DASH-MP	S.DAS
10	141/2023 CMAPL/357/2023	M.LOKANADHAM@M.LOKANATH-MP	PRASANTA KUMAR SATAPATHY
11	142/2023 CMAPL/134/2023	SANGRAM KESHARI-MP	DAYANANDA MOHAPATRA
12	153/2023 CRLMP/887/2023	SRINIBASH RANAsisng-MP	SANJIB KUMAR BHANJADEO
13	154/2023 CRLMP/429/2023	NARAYAN PANDA-MP	
14	162/2023 MATA/170/2017	BANDANA ROUT@NAYAK-MP	M/S.BIPLAB P.B.BAHALI
15	163/2023 MATA/143/2023	BABITA ROUT-MP	RAMAKANTA PANDA
16	185/2023 TRP(C)/165/2023	SUJATA DAS-MP	TAPASWINI SINHA
17	186/2023 TRP(C)/166/2023	LAXMIPRIYA SETHY-MP	NIRANJAN LENKA
18	187/2023 RPFAM/150/2023	HAREKRISHNA JENA-MP	SAHASRA JYOTI NANDA
19	188/2023 RPFAM/208/2019	SRIKANTA KU.DHAL-MP	M/S.BISWA PRAKASH DHAL
20	189/2023 RPFAM/151/2023	PRADYUMNA GAUDA-MP	ANITA SAHOO
21	190/2023 RPFAM/151/2023	PRADYUMNA GAUDA-MP	ANITA SAHOO
22	199/2023 CONTC/7481/2021	MADHUSUDAN DAS-MP	MR. BHABANI SANKAR MISHRA
23	200/2023 CONTC/7543/2021	JAGABANDHU MAHANTA-MP	M/S BHABANI SANKAR MISHRA
24	322/2023 CRLREV/605/2018	RAMACHANDRA DALBEHERA-MP	M/S.DEBARAJ MOHANTY, BISWAJIT RANJAN TRIPAT
25	323/2023 CRLREV/509/2022	NITYANANDA NAYAK-MP	PRASANTA KUMAR DAS
26	324/2023	GANESWAR @ GANESH CHANDRA MOHAPATRA-MP	DEBASISH SAMAL

27	CRLREV/233/2023 325/2023	BASANTA BISWAL-MP	RASHMIKANTA MAHALIK
28	CRLREV/235/2023 326/2023	BASANTA BISWAL-MP	RASHMIKANTA MAHALIK
29	CRLREV/235/2023 327/2023	MITHUN NAHAK-MP	RASHMIKANTA MAHALIK
30	CRLREV/234/2023 328/2023	MITHUN NAHAK-MP	RASHMIKANTA MAHALIK
31	CRLREV/234/2023 350/2023	DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD.-MP	RAMESH CHANDRA SAHOO 1
32	FAO/193/2023 351/2023	THE MANAGER LEGAL, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SOMNATH ROY
33	FAO/201/2023 352/2023	GEETANJALI PRADHAN-MP	S.K.PATRI
34	FAO/638/2020 353/2023	TARINI THAKURANI MAHAVIDYALAYA-MP	AMIYA KUMAR MOHANTY
35	FAO/198/2023 354/2023	SAROJINI DASH-MP	M/S.SANGRAM JENA
36	FAO/302/2018 355/2023	MANAS RANJAN SAHOO-MP	BIBHUTI BHUSAN NANDA
37	FAO/203/2023 356/2023	MANAS RANJAN SAHOO-MP	BIBHUTI BHUSAN NANDA
38	FAO/203/2023 357/2023	MANAS RANJAN SAHOO-MP	BIBHUTI BHUSAN NANDA
39	FAO/203/2023 358/2023	THE DIVL. MANAGER, ICICI LOMBARD G.I.CO. LTD.-MP	G.P DUTTA
40	FAO/204/2023 359/2023	THE MANAGER LEGAL, M/S. CHOLAMANDALAM MS G.I.CO. LTD.-MP	G.P DUTTA
41	FAO/205/2023 360/2023	THE MANAGER LEGAL, M/S. CHOLAMANDALAM MS G.I.CO. LTD.-MP	G.P DUTTA
42	FAO/206/2023 476/2023	BANAJA BALA DAS-MP	GANESH PRASAD SAMAL
43	RSA/172/2023 477/2023	NILESHWAR PATEL-MP	M. BALAKRISHNA RAO
44	RSA/173/2023 481/2023	AJAYA LENKA-MP	GOPINATH SETHI
45	CMP/508/2023 482/2023	JASODA MAHARANA-MP	ABHILASH MISHRA
46	CMP/509/2023 483/2023	ARAKHITA JENA-MP	AJIT KUMAR TRIPATHY
47	CMP/510/2023 484/2023	ASHOK KUMAR DASH-MP	BIBEKANANDA BHUYAN
48	CMP/511/2023 485/2023	PRATIVA MANJARI DEVI-MP	SUSANTA KUMAR DASH
49	CMP/513/2023 663/2023	DEBENDRA SWAIN-MP	BICHITRA NARAYAN SATAPATHY
50	BLAPL/12833/2022 664/2023	SIMANCHAL @ SIMA THATI-MP	SURYAKANTA DWIBEDI
51	BLAPL/2901/2023 750/2023	BABEYA DORA-MP	PRADEEP KUMAR MISHRA
52	MACA/423/2023 751/2023	MANAGER, LEGAL ICICI LOMBARD GENERAL INSURANCE CO. LTD.-MP	ABHINAV KUMAR MISHRA
53	MACA/425/2023 752/2023	MANAGER, LEGAL ICICI LOMBARD GENERAL INSURANCE CO. LTD.-MP	ABHINAV KUMAR MISHRA
54	MACA/425/2023 753/2023	UNITED INDIA INSURANCE CO.LTD.-MP	SOMNATH ROY
55	MACA/427/2023 754/2023	PRAFULLA KUMAR PANDA-MP	KAPILA CHARAN NAYAK
56	MACA/389/2023 755/2023	MEENA @ MINA PANDA-MP	KAPILA CHARAN NAYAK
57	MACA/392/2023 756/2023	MEENA @ MINA PANDA-MP	KAPILA CHARAN NAYAK
	MACA/392/2023		

58	875/2023 ABLAPL/2179/2022	KRUPASINDHU MALLIK-MP	BIRANCHI NARAYAN PADHI
59	876/2023 ABLAPL/7574/2022	SUBRAT KARMI @ SUBRAT KUMAR KARMI-MP	JUGALA KISHORE PANDA
60	877/2023 ABLAPL/2871/2023	SWARNALATA NAYAK-MP	
61	878/2023 ABLAPL/3112/2023	SAMBHU SETHI-MP	
62	879/2023 ABLAPL/11654/2022	NIKITA BEHERA-MP	RAJU KUMAR SATPATHY
63	880/2023 ABLAPL/4829/2018	CHAGANA@LAXMIDHAR ACHARYA-MP	
64	881/2023 ABLAPL/2484/2022	BHARAT CHANDRA PARIDA-MP	
65	882/2023 ABLAPL/16678/2021	BALBEER SINGH BAINS-MP	
66	883/2023 ABLAPL/3316/2023	BISWAJIT MOHANTY @ SIPU MOHANTY-MP	
67	884/2023 ABLAPL/3131/2023	SUSANTA KUMAR SWAIN-MP	
68	885/2023 ABLAPL/13650/2022	BHANJA KISHOR SWAIN @ BHANJA SWAIN-MP	
69	886/2023 ABLAPL/3590/2023	MAHAVIR BHO @ MAHAVIR BHOL-MP	
70	887/2023 ABLAPL/3880/2021	UPENDRA PRADHAN @ UPENDRANATH PRADHAN-MP	
71	1097/2023 CRLA/583/2019	GANESH MAHARANA@DAS-MP	M/S.S.P.DAS
72	1098/2023 CRLA/500/2023	SURESH SAHU-MP	JIBANANANDA MOHANTY
73	1099/2023 CRLA/500/2023	SURESH SAHU-MP	JIBANANANDA MOHANTY
74	1100/2023 CRLA/386/2023	SATYANARAYAN SAMAL-MP	ARIJEET MISHRA
75	1101/2023 CRLA/588/2021	SIMANCHAL DAS-MP	BIJAYALAXMI TRIPATHY
76	1102/2023 CRLA/512/2017	SUDHANSU PRADHAN-MP	M/S.DEBARAJ MOHANTY, MR. BISWAJIT RANJAN TR
77	1103/2023 CRLA/674/2016	RAJ KUMAR DUTTA-MP	M/S. BIJAYLAXMI TRIPATHY,B.TRIPATHY,N.TRIPATH
78	1104/2023 CRLA/502/2023	UPENDRA MOHANTA @ CHHUTU BABULU-MP	ABHISHEK DASH
79	1105/2023 CRLA/502/2023	UPENDRA MOHANTA @ CHHUTU BABULU-MP	ABHISHEK DASH
80	1106/2023 CRLA/503/2023	JOGENDRA KUMAR BEHERA-MP	JYOTI RANJAN DEO
81	1107/2023 CRLA/503/2023	JOGENDRA KUMAR BEHERA-MP	JYOTI RANJAN DEO
82	1108/2023 CRLA/503/2023	JOGENDRA KUMAR BEHERA-MP	JYOTI RANJAN DEO
83	1109/2023 CRLA/504/2023	SARATA KUMAR DASH-MP	DEBASIS TRIPATHY
84	1110/2023 CRLA/504/2023	SARATA KUMAR DASH-MP	DEBASIS TRIPATHY
85	1111/2023 CRLA/504/2023	SARATA KUMAR DASH-MP	DEBASIS TRIPATHY
86	1112/2023 CRLA/505/2023	RAJENDRA LAKRA-MP	BISWAJIT NAYAK
87	1113/2023 CRLA/505/2023	RAJENDRA LAKRA-MP	BISWAJIT NAYAK
88	1545/2023 CRLMC/2189/2023	KUNJA SUNDAR DAS-MP	DILLIP KUMAR RAY
89	1546/2023	PRASANNA KUMAR KHUNTIA-MP	MANORANJAN ACHARYA

90	CRLMC/2190/2023 1547/2023	MADAN MOHAN SAMANTARAY-MP	GOKULANANDA MOHAPATRA
91	CRLMC/1605/2023 1548/2023	NARENDRANATH BEHERA-MP	LINGARAJ SARANGI
92	CRLMC/2191/2023 1549/2023	ASHOK KUMAR PADHY-MP	PRASANNA KUMAR MISHRA
93	CRLMC/2195/2023 1550/2023	RAJANI KANTA PRUSTY@PRUSTI-MP	S.S.RAY 2
94	CRLMC/4006/2022 1551/2023	SRIDHAR GOUDA-MP	BIJAYA KUMAR BEHERA 1
95	CRLMC/2197/2023 1552/2023	BIRAMITRA JENA@BIREN JENA@KALIA JENA-MP	JYOTIRMAYA SAHOO
96	CRLMC/2199/2023 1553/2023	BIMAL KUMAR AGARWALLA-MP	RAMAKANTA SARANGI
97	CRLMC/1922/2023 1554/2023	RITESH KUMAR AGARWALLA-MP	RAMAKANTA SARANGI
98	CRLMC/1924/2023 1555/2023	RATAN AGARWALLA-MP	RAMAKANTA SARANGI
99	CRLMC/1925/2023 1556/2023	SADHU @ AMIYA KUMAR SWAIN-MP	AMULYA RATNA PANDA
100	CRLMC/2201/2023 1557/2023	KANDARPA MEHER-MP	
101	CRLMC/245/2023 1558/2023	ANURADHA MOHANTY-MP	
102	CRLMC/498/2023 1559/2023	BISWA RANJAN DASH-MP	SESHADEV DASH
103	CRLMC/2206/2023 1560/2023	SAROJ PRADHAN @ DUKHIA KHAMARI-MP	SURYAKANTA DWIBEDI
104	CRLMC/2207/2023 1561/2023	NIRMAL DASH-MP	SUSAMPAD HOTA
105	CRLMC/733/2023 1562/2023	PRASANTA SETHY-MP	SURAJ MOHANTY
106	CRLMC/2211/2023 1563/2023	RUSHI GUMANSINGH-MP	GOURI MOHAN RATH
107	CRLMC/2212/2023 2321/2023	BANAMBAR PANDA-MP	M/S ARUN KUMAR MISHRA
108	WA/43/2015 2322/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA(ADDL. GOVT. ADV.),
109	WA/1037/2022 2323/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH, A.G.A.
110	WA/905/2023 2324/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH, A.G.A.
111	WA/905/2023 2325/2023	M/S ORIENT SECURITY SERVICE, BBSR-MP	KISHORE KUMAR MISHRA
112	WA/906/2023 2326/2023	STATE OF ODISHA-MP	SANDEEP PARIDA(SR.S.C)(S AND ME)
113	WA/810/2021 2327/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
114	WA/907/2023 2328/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
115	WA/907/2023 2329/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
116	WA/907/2023 2330/2023	SURENDRANATH ROUT-MP	KUNAL KUMAR SWAIN
117	WA/908/2023 2331/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
118	WA/909/2023 2332/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
119	WA/909/2023 6513/2023	SAROJ KUMAR PADHI-MP	GYANA RANJAN SETHI
120	WP(C)/11825/2023 6514/2023	LAXMAN KUMAR PRADHAN-MP	SIDHESWAR MALLIK
	WP(C)/12265/2021		

121	6515/2023 WP(C)/14059/2023	SRINIBAS JENA-MP	SUBIR PALIT
122	6516/2023 WP(C)/14061/2023	BHARAT JENA-MP	SANJIB KUMAR BHANJADEO
123	6517/2023 WP(C)/14062/2023	PRABASINI PATTANAIAK-MP	SANJIB KUMAR BHANJADEO
124	6518/2023 WP(C)/14063/2023	DULLAV DAS MAHANAND-MP	PRAFULLA KUMAR RATH
125	6519/2023 WP(C)/14064/2023	SARASWATI PANDA-MP	SANJIB KUMAR BHANJADEO
126	6520/2023 WP(C)/14065/2023	BISWANATH MALLICK-MP	RAMA CHANDRA RAY
127	6521/2023 WP(C)/14066/2023	SRINIBAS JENA-MP	SUBIR PALIT
128	6522/2023 WP(C)/14067/2023	TRUPTIMAYEE PATTNAIAK-MP	SANJIB KUMAR BHANJADEO
129	6523/2023 WP(C)/9114/2022	HRUSHIKESH TRIPATHY-MP	KSHIROD KUMAR ROUT
130	6524/2023 WP(C)/14070/2023	SUDHANSU JENA-MP	SUBIR PALIT
131	6525/2023 WP(C)/14069/2023	GANESH MISHRA-MP	SANJIB KUMAR BHANJADEO
132	6526/2023 WP(C)/14071/2023	NARESH CHANDRA NAIK-MP	PRAFULLA KUMAR RATH
133	6527/2023 WP(C)/14073/2023	BISWA RANJAN PARIDA-MP	SUBIR PALIT
134	6528/2023 WP(C)/14072/2023	KANDURI CHARAN PANDA-MP	SANJIB KUMAR BHANJADEO
135	6529/2023 WP(C)/14074/2023	DANARDAN NAIK-MP	PRAFULLA KUMAR RATH
136	6530/2023 WP(C)/14075/2023	PURNA CHANDRA PANDA-MP	SANJIB KUMAR BHANJADEO
137	6531/2023 WP(C)/14076/2023	BAISTAB URMAL-MP	PRAFULLA KUMAR RATH
138	6532/2023 WP(C)/1592/2017	ORISSA WOMENS VOLUNTARY SERVICES-MP	M/S.S.D.DAS
139	6533/2023 WP(C)/14078/2023	JAGADANANDA NAIK-MP	PRAFULLA KUMAR RATH
140	6534/2023 WP(C)/14083/2023	KARUNA KAR PATEL-MP	PRAFULLA KUMAR RATH
141	6535/2023 WP(C)/14087/2023	UTPAL KUMAR ACHARYA-MP	MANAS PATI
142	6536/2023 WP(C)/14090/2023	DURGA CHARAN PATEL-MP	PRAFULLA KUMAR RATH
143	6537/2023 WP(C)/14102/2023	TANMAYA KUMAR BEURA-MP	SATRUGHNA DASH A
144	6538/2023 WP(C)/14110/2023	PURNA CHANDRA BEHERA-MP	BIBEKANANDA NAYAK
145	6539/2023 WP(C)/12557/2023	RENUBALA PANDA-MP	
146	6540/2023 WP(C)/14127/2023	HARIHAR MAHAPATRA-MP	KANANBALA ROY CHOUDHURY
147	6541/2023 WP(C)/14130/2023	KISHORE KUMAR NAIK-MP	PRAFULLA KUMAR RATH
148	6542/2023 WP(C)/14135/2023	MAHESWAR KUMAR NAIK-MP	PRAFULLA KUMAR RATH
149	6543/2023 WP(C)/14137/2023	LITU SABAR-MP	GYANA RANJAN SETHI
150	6544/2023 WP(C)/14057/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
151	6545/2023 WP(C)/14146/2023	RAJESH MUDULI-MP	MANORANJAN PADHY
152	6546/2023	KULAMANI SAHOO-MP	JAGAMOHAN PATTANAIAK

153	WP(C)/14151/2023 6547/2023	DAYASAGAR MEHER-MP	PRASHANTA KUMAR NAYAK
154	WP(C)/14155/2023 6548/2023	BENUDHAR ROUT-MP	RABI NARAYAN BEHERA
155	WP(C)/14158/2023 6549/2023	JAGABANDHU BISWAL-MP	AMIYA KUMAR TARAI
156	WP(C)/14159/2023 6550/2023	SOBHA BEHERA-MP	JAJATI KESHARI KHUNTIA
157	WP(C)/14160/2023 6551/2023	NITYANANDA BHADRA-MP	DEEPAK KUMAR MOHAPATRA
158	WP(C)/35105/2020 6552/2023	SUBHRANSU SEKHAR PATRA-MP	SOHAN MISHRA
159	WP(C)/14163/2023 6553/2023	SADHANA DIGAL-MP	SUSANTA KUMAR LENKA
160	WP(C)/14167/2023 6554/2023	GAJENDRA MALLIK @ GAJI MALLIK-MP	LALIT KUMAR MAHARANA
161	WP(C)/14169/2023 6555/2023	PURNA CHANDRA RATH-MP	SIDHESWAR MALLIK
162	WP(C)/14171/2023 6556/2023	BIMAL CHANDRA HOTA-MP	SIDHARTH PRASAD DAS
163	WP(C)/14172/2023 6557/2023	M/S. SAHOO AND SAHOO TRANSPORT, CUTTACK-MP	SATYA RANJAN PATI
164	WP(C)/14173/2023 6558/2023	KRUSHNA CHANDRA MAHALA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
165	WP(C)/14182/2023 6559/2023	RAJKISHORE NAIK-MP	SAILESH CHANDRA SAMANTARAY
166	WP(C)/10379/2020 6560/2023	JAGAT JYOTI BHATARA-MP	ANURAG PATI
167	WP(C)/14186/2023 6561/2023	SUDARSHAN BEHERA-MP	ASHOK KUMAR SARANGI
168	WP(C)/14193/2023 6562/2023	DEPUTY DIRECTOR GENERAL (E), BBSR-MP	DIPTI RANJAN BHOKTA
169	WP(C)/14201/2023 6563/2023	SURABALA BOHIDAR-MP	SIDHESWAR MALLIK
170	WP(C)/14203/2023 6564/2023	M/S BALASORE ALLOYS LTD-MP	SOUMYA MISHRA
171	WP(C)/14204/2023 6565/2023	DHIRABATI SAHU-MP	KOUSIK ANANDA GURU
172	WP(C)/14206/2023 6566/2023	M/S.RABI KUMAR TARAI, BERHAMPUR-MP	LAXMI NARAYAN SAHOO
173	WP(C)/14208/2023 6567/2023	NARENDRA KUMAR MOHANTY-MP	SUBASH CHANDRA PUSPALAKA
174	WP(C)/14210/2023 6568/2023	STAR HEALTH AND ALLIED INSURANCE COMPANY LTD, Bhubaneswar-MP	SUBENNA KUMAR DASH
175	WP(C)/14213/2023 6569/2023	BIKASH GOPE-MP	
176	WP(C)/10378/2023 6570/2023	LITU NAIK-MP	GOPAL PRASAD JENA, R.R. DAS
177	WP(C)/31624/2021 6571/2023	G.V.SANKAR RAO-MP	ARUN KUMAR PATRA
178	WP(C)/14221/2023 6572/2023	NIRANJAN SETHY-MP	MD. GOLAM MADANI
179	WP(C)/14224/2023 6573/2023	SHANKAR KATHAR-MP	GOKULANANDA SAHU
180	WP(C)/14227/2023 6574/2023	SOUDAMINI DASH-MP	GOUTAM KUMAR ROUSTRAY
181	WP(C)/9392/2023 6575/2023	SURESH CHANDRA SAHOO-MP	PITAMBAR ACHARYA
182	WP(C)/14229/2023 6576/2023	MURALIDHAR MEHER-MP	MANAS CHAND
183	WP(C)/14231/2023 6577/2023	MURALIDHAR MEHER-MP	MANAS KUMAR CHAND
	WP(C)/14233/2023		

184	6578/2023 WP(C)/14235/2023	MURALIDHAR MEHER-MP	MANAS KUMAR CHAND
185	6579/2023 WP(C)/6456/2018	PINAKI PRASAD RATH-MP	SUSANTA KUMAR DASH
186	6580/2023 WP(C)/14246/2023	PARBATI BAIRAGI-MP	MANOJ KUMAR PATI
187	6581/2023 WP(C)/14057/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
188	6582/2023 WP(C)/14245/2023	M/S SURAJ IRON AND STEEL PVT. LTD., ANGUL-MP	PRAKASH KUMAR JENA
189	6583/2023 WP(C)/4880/2023	RANJUBALA SAHU-MP	
190	6584/2023 WP(C)/7755/2023	M/S.GOPAL CHANDRA TRIPATHY, PHULBANI-MP	PRADEEP KUMAR PARIDA
191	6585/2023 WP(C)/7755/2023	M/S.GOPAL CHANDRA TRIPATHY, PHULBANI-MP	PRADEEP KUMAR PARIDA
192	6586/2023 WP(C)/14254/2023	JYOTSHNA JENA-MP	SIDHARTHA DAS
193	6587/2023 WP(C)/14253/2023	SATYANARAYAN RANA-MP	UMESH CHANDRA MOHANTY
194	6588/2023 WP(C)/14216/2023	PRIYAMBADA DHAL-MP	BIGYAN KUMAR SHARMA
195	6589/2023 WP(C)/9577/2023	BRAJA KISHORE SWAIN-MP	
196	6591/2023 WP(C)/14260/2023	STEVIN SHIPPING PVT. LTD.,BBSR-MP	SIDHARTHA MISHRA 1
197	6592/2023 WP(C)/9890/2019	SK.MAAMUN RASHID-MP	SUBHAM SHARMA
198	6593/2023 WP(C)/14262/2023	SASMITA SAHOO-MP	SUDEEP KUMAR SARANGI
199	6594/2023 WP(C)/10135/2020	NILAMBAR PRADHAN-MP	INDRAMANI SAHOO
200	6595/2023 WP(C)/10136/2020	SARITA RANA-MP	INDRAMANI SAHOO
201	6596/2023 WP(C)/10138/2020	SUNIL KUMAR NAG-MP	INDRAMANI SAHOO
202	6597/2023 WP(C)/10134/2020	ASHOK KUMAR KALO-MP	INDRAMANI SAHOO
203	6598/2023 WP(C)/15609/2021	M/S. SOUTHCO-MP	ANUPAM DASH
204	6599/2023 WP(C)/29878/2021	RAMESH CHANDRA SETHI-MP	
205	6600/2023 WP(C)/29558/2021	RANJIT KUMAR DAS-MP	
206	6601/2023 WP(C)/14288/2023	BIBHUTI BHUSAN BHUYAN-MP	KUNAL KUMAR SWAIN
207	6602/2023 WP(C)/998/2018	MAHANADI COALFIELDS LTD.BASUNDHARA-MP	M/S.DEBARAJ MOHANTY
208	6603/2023 WP(C)/14248/2023	KISAN BISWAL-MP	IN PERSON